

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 210 OF 2015

Dated: 14th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Neyveli Lignite Corporation Ltd.Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. M.T. George
Ms. Prerana Chaturvedi for R-4

Mr. S. Vallinayagam for R-2

ORDER

Counsel for the parties state that pleadings are complete.

List the matter for hearing on **07.04.2016.**

**(I.J. Kapoor)
Technical Member
pr/dk**

**(Justice Ranjana P. Desai)
Chairperson**